THE MINISTER OF TOURISM CIVIL AVIATION AND (DR KARAN SINGH) (a) Yes, Sır

- (b) The di cussions with the representatives of airlines related to the implementat on of various security measures including frisking of pas-sengers, search of hand-baggage, id-entification of baggage and segregation of searched passengers
- (c) India has signed The Hague Convention 1970 (Convention for the Suppression of Unlawful Seizure of We will continue to co-Aircraft) operate with international efforts to find a solution to the problem posed by the growing menace of hijacking and unlawful interference with civil aviation

MISUSE OF EXPORT INCENTIVES

SHRI CHANDRA SHE-KHAR SHRI KRISHAN KANT SHRI J S TILAK SHRI V B RAJU SHRI GURUMUKH SINGH MUSAFIR

Minister of FOREIGN Will the TRADE be pleased to state

- (a) whether it has come to the notice of Government that let of irregularities are being made in the utilisation of Export Incentive Schemes
- (b) if so the details in this regard and
- (c) the steps being taken to remedy the situation?

THE DEPUTY MINISTER INTHE MINISTRY OF FOREIGN TRADE (SHRI A C GEORGE) (a) to (c) No Sir There have been no reports of widespread abuse of the facilities given to exporters However based on experience improvements are made in the schemes from time to time and suitable actions are taken against the offenders

TOURS UNDERTAKEN BY TRAVEL AGENCIES

- *42 SHRI ABU ABRAHAM Will the Minister of TOURISM AND CIVIL AVIATION be pleased state
- whether Government are aware of the difficulties experienced

- by Indian citizens taken on tours abroad by travel agencies,
- (b) what steps Government propose to take to prevent the unscrupulous travel agencies from making false promises to prospective tourists and
- (c) whether Government propose to take legislative measures to compel all travel agencies to register themselves with the Ministry Tourism 7

TOURISM THE MINISTER OF AND CIVIL AVIATION (DR KARAN SINGH) (a) Yes, Sir

(b) and (c) It has recently been decided by the Government that recognition to Indian travel agencies will henceforth be granted by a Central Coordinating Committee which will eliminate multiplicity of procedures adopted by various Government Departments each of whom has its own system of granting recognition to travel agencies It is expected that the new system will simplify procedures and also act as a safeguard to the travelling public which utilises the services of travel agencies There is no proposal for the present for legislative action to govern the operation of Indian travel agencies

Withdrawai OF TWENTY-RUPEES NOTES FROM CIRCULATIONS

- *43 SHRI GANESHI LAL CHAU-DHARY Will the Minister of FI-NANCE be pleased to state
- (a) whether it is a fact that Government propose to withdraw twenty-rupee notes from circulation, and
 - (b) if so the reasons therefor?

THE MINISTER OF STATE IN OF FINANCE THE MINISTRY (SHRI K R GANESH) (a) No Sir

(b) Does not arise

EXPORTS TO SUDAN

*44 SHRI SUNDAR MANI PA-TEL

> SHRI M K MOHTA SHRIK C PANDA